

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
THURSDAY, THE 23RD DAY OF APRIL 2020 / 3RD VAISAKHA, 1942**

WP(C) TMP NO. 8790 OF 2020

Petitioner :-

The Parathode Service Co-operative Bank Ltd. No. 3002
Parathode P.O, Kottayam District - 686 512
Represented by its Secretary

By Advs.

Sri. Shaji Thomas
Sri. Jen Jaison

Respondents:

1. The Central Board of Direct Taxes
Department of Revenue, Ministry of Finance,
Government of India, North Block New Delhi-110001
Represented by its Chairman
2. Income Tax Officer, Ward 3, Income Tax Office,
Public Library Building, Shastri Road, Kottayam - 686 001
3. Commissioner of Income Tax (Appeals)
Kottayam - 686 001

By

Standing Counsel Sri.Christopher Abraham, Income Tax

This writ petition having come up for admission on 23.04.2020, the court on the same day passed the following:

WPC.8790/2020

: 2 :

ORDER

~ ~ ~ ~ ~

Dated this the 23rd day of April, 2020

Post the writ petition on 24.04.2020.

N. NAGARESH, JUDGE

aks/23.04.2020

Appendix

Petitioner's Exhibits:

- Exhibit P1: True photo copy of the Assessment Order No.ITBA/AST/S/143(3)/2019-20/1022561801(1) dated 17.12.2019 for the year 2017-18 issued by the 2nd respondent
- Exhibit P2: True photocopy of the demand notice No. ITBA/AST/S/156/2019-20/1022561958(1) dated 17.12.2019 issued by the 2nd respondent
- Exhibit P3: True photocopy of the Appeal dated 16.01.2020 filed for the year 2017-18 before the 3rd respondent
- Exhibit P4: True photocopy of the application for stay dated 06.02.2020 filed by the petitioner
- Exhibit P5: True photocopy of the letter dated 07.02.2020 issued by the 2nd respondent